

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1087 of 2020**

**IN THE MATTER OF:**

**S. Ravindranathan**

**...Appellant**

**Versus**

**Sundaram BNP Paribas Home Finance Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rohan Rajasekaran, Mr. Kartik Malhotra  
Advocates.**

**For Respondents: Mr. S. Sathiyarayanan and Mr. S. Venkateshan,  
Advocates for R-1.**

**ORDER**  
**(Through Virtual Mode)**

**21.01.2021:** Shri S. Sathiyarayanan, Advocate enters appearance on behalf of the Respondent No. 1. Notice directed against Respondent No. 2 has been received back with endorsement on the postal article 'Refused'. On enquiry, learned counsel for the Appellant submits that Mr. A. Mohan continues to be the Interim Resolution Professional. It is therefore evident that the particulars are correct and the notice has been served on the proper person. Therefore, service of notice is presumed to have been effected on Respondent No. 2. Our attention being drawn to particulars of the Interim Resolution Professional, Mr. A. Mohan as recorded in part III of the application under Section 7 of I&B Code filed by the Financial Creditor (at page 59 of appeal paper book), it appears that the address particulars are that of

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the IRP, who is stated to be still managing the affairs of the Corporate Debtor and not replaced by Resolution Professional. His email Id is also recorded. Let Registry issue fresh notice on email Id of the IRP directing him to submit status report in regard to Corporate Insolvency Resolution Process proceedings.

Respondent No. 1 may file reply affidavit within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Short written submissions, not exceeding three pages, supported by compilation of relevant judgments, may also be filed by the parties alongwith their pleadings.

List the appeal 'for admission (after notice)' on **23<sup>rd</sup> February, 2021**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Kanthi Narahari]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*